Annexure-8

Name of the corporate debtor: Badri Sarraf Jewels (P) Limited;

Date of Commencement of CIRP:

List of Creditors as on 31.10.2022

List of Operational creditors (other than Workmen and Employees and Government Dues)

						(00				I	- /	I		
	Details of Claim Received		Details of Claims admitted											
											Amount of any		Amount of	
						Amount					mutual	Amount of	claim	
				Amount of	Nature		Amount	Whether	% of	Amount of	dues	claim	under	
SL	Name of	Date of	Amount	claim	of	security	covered by		voting	Contingent	that may	not	verificati	Remarks,
No.				admitted	claim	-	-	party?	share	claim	be set-off	admitted	on	if any
1101	G. Cuitoi	nece.pt	- Cidillicu	- aumiticu	- Cidiiii	crest	Buarantee	party.	J.i.a. c	- Clairii	DC 501 011	- admitted	0	In Form B Claim Includes
														Principal Amount Rs. 26,
														89,715.18
														(as per AA order)
														Interim Finance Rs. 2,00,000
														Interest 17,75,212.01 @2%
														for 33 months.
														In absence of any interset
														claim in invoice-interest
														not included.
														"In Form B Claim Includes
														Principal Amount Rs. 26,
														89,715.18
														(same as per AA order)
														Interim Finance Rs. 2,00,000
														Interest 17,75,212.01 @2%
	M/s Shriji Diamonds													for 33 months.
	(applicant u/s 9 and				Against									Contingent Liabilty as per
	Operaional Creditor for				Invoices for									Audited Financial FY 2020-21
	Suppy of Gems &				supply of									Rs. 3,23,96,690/- of IT Deptt
1	Jewellery	18.08.2022	46,64,927.19	26,89,715.18		0	0	NO	100%	0	0	19,75,212.01		No claim Received.